

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
GAJRA BEVEL GEARS LTD

Sl. No.	Particulars	Details
1.	Name of corporate debtor	Gajra Bevel Gears Ltd
2.	Date of incorporation of corporate debtor	09th September 1974
3.	Authority under which corporate debtor is incorporated / registered	RoC-Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: L34300MP1974PLC001598
5.	Address of the registered office and principal office (if any) of corporate debtor	Industrial Area A.B.Road Dewas MP 455001 IN
6.	Date of closure of Insolvency Resolution Process	10 th December 2021 (Liquidation order by NCLT on 10 th December 2021)
7.	Liquidation commencement date of corporate debtor	10 th December 2021 (Liquidator received order of NCLT on 13 th December 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name:- Mr. Navin Khandelwal REG. NO.:- IBBI/IPA-001/IP-P00703/2017-2018/11301
9.	Address and e-mail of the liquidator, as registered with the Board	Address:- 206, Navneet Plaza 5/2 Old Palasia, Indore- 452001 Email ID:- navink25@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address:- 206, Navneet Plaza 5/2 Old Palasia, Indore- 452001 Email ID:- liquidation.GBGL@gmail.com
11.	Last date for submission of claims	12th January 2022

Notice is hereby given that the National Company Law Tribunal Indore bench at Ahmedabad has ordered the commencement of liquidation of the **Gajra Bevel Gears Ltd** on **10th December 2021**.

The stakeholders of **Gajra Bevel Gears Ltd** are hereby called upon to submit their claims with proof on or before **12th January 2022** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Mr. Navin Khandelwal
Date : 15th December 2021
Place : Indore (M.P)

